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Title: The Minister of State in the Ministry of Communications and Information Technology laid a statement regarding status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Information Technology on "Disbursement of wages to Labourers under Mahatma Gandhi National Rural Employment Guarantee Act by Post Offices", pertaining to the Department of Posts, Ministry of Communications and Information Technology.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): Madam, I beg to lay the Statement regarding the status of implementation of the Recommendations/Observations contained in the 25th Report of Standing Committee on Information Technology along with Delay Statement pertaining to Department of Posts on the Table of the House without taking valuable time of the House.

The Report could not be updated and tabled in the Parliament within the stipulated period, which is regretted. The delay occurred mainly as the implementation Report is placed before the Committee with the latest inputs. Therefore it took time to update the data from all the concerned Divisions of Department of Posts and Ministry of Rural Development on the recommendations made by the Committee in the Report.

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, may I request that the Discussion on FDI be taken up immediately so that the Minister can reply at Four of the Clock and thereafter the movers may respond.

MADAM SPEAKER: Yes, the House agrees.
